

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 6813/2020

(Arising out of impugned final judgment and order dated 23-12-2020 in ABLAPL No. 14533/2020 passed by the High Court of Orissa at Cuttack)

TAPAS RANJAN PANDA

Petitioner(s)

VERSUS

THE STATE OF ODISHA

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 25-08-2021 This petition was called on for hearing by way of mentioning today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Ms. Deepanwita Priyanka, AOR

For Respondent(s) Mr. Mukul Kumar, AOR (Mentioned by)

Mr. Shovan Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 01-09-2021.

(MANISH ISSRANI)
COURT MASTER(SH)(MATHEW ABRAHAM)
COURT MASTER(NSH)